

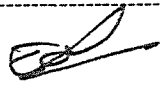
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

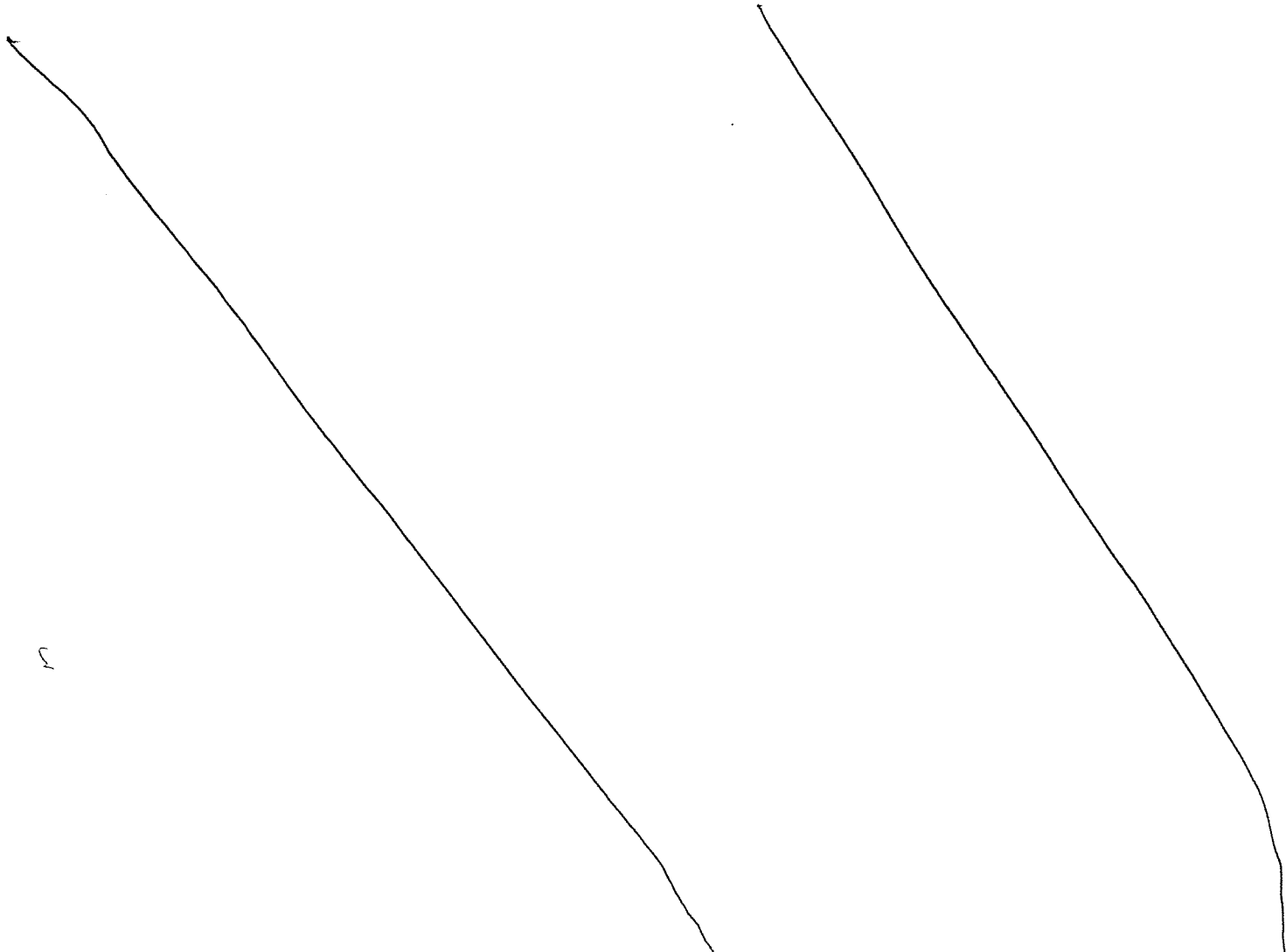
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 05-09-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/384/IB/2018
in
MA/86/IB/2018
in
PETITION NUMBER : CP/540/IB/2017
NAME OF THE PETITIONER(S) : IDBI BANK
NAME OF THE RESPONDENT(S) : ORCHID PHARMA LTD & 1
UNDER SECTION : 43(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

	Edural UAm	James i/b	Carved for RP	
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(13)

MA/384/IB/2018 IN MA/86/IB/2018 IN CP/540/IB/2017

ORDER

Counsel for Applicant (IDBI) Bank present. Counsel for RP representing the Respondents present. In this case, in terms of “Para 9” of the Rejoinder filed by the RP, MA/384/IB/2018 is disposed of as closed.

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

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